

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 612
IB-204/ND/2021**

**IN THE MATTER OF:
Union Bank Of India**

...PETITIONER

Vs.

M/s. Supertech Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

**Order delivered on 03.08.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial Creditor

**:Mr. Alok Kumar, Ms. Somya
Yadava, Mr. Manan Gambhir, Ms.
Nandita Jha and Ms. Garima Soni,
Advocates.**

For the Respondent/Corporate Debtor :

For the IRP, Mr. Hitesh Goel

**:Mr. Bishwajit Dubey, Ms. Neha
Shivhare, Advocates.**

ORDER

Due to Paucity of time, matter is adjourned to **24.08.2022.**


(COURT OFFICER)